

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 613
IB-1343/PB/2018
IA/01/2024, IA/2825/2024, IA/5795/2021, CA/985/2020

IN THE MATTER OF:

Dena Bank

...PETITIONER

Vs.

M/s. One World Travel Solutions Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 22.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. Ankur Mittal along with Adv. Jayesh Gupta in I.A. No. 01/2024. Adv. Anju Bhushan Gupta along with Adv. Sanyam Gupta in IA/2825/2024.

For the Liquidator

:CMA Sandeep Goel.

ORDER

Ld. counsel for the Liquidator and liquidator in person is present. List all these IAs on **21.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)